

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 621 of 2011**

**Monday, this the 29<sup>th</sup> day of August, 2011**

**CORAM:**

**Hon'ble Mr. Justice P.R. Raman, Judicial Member**  
**Hon'ble Mr. K. George Joseph, Administrative Member**

Satheesh Kumar K.V., Aged 45,  
 S/o. Sreedharan, Gramin Dak Sevak Mail  
 Deliverer, Irinava Branch Post Office,  
 (Under Put Off Duty), Residing at Sreesadan,  
 Kannapuram, Cherukunnu 670 301. ....

**Applicant**

**(By Advocate – Ms. R. Jagada Bai)**

**V e r s u s**

1. Union of India, represented by the Secretary to Department of Posts, New Delhi 110 001.
2. The Post Master General, Norther Region, Kerala Circle, Kozhikode 673 011.
3. Superintendent of Post Offices, Kannur Division, Kannur 670 001.
4. Sub Divisional Inspector of Post Offices, Payyanur Sub Division, Payyanur 670 307.
5. Smt. P. Vanaja, Gramin Dak Sevak Branch Post Master, Irinava PO, Cherukunnu 670 301. ....

**Respondents**

**(By Advocate – Mr. Thomas Mathew Nellimoottil)**

This application having been heard on 29.08.2011, the Tribunal on the same day delivered the following:

**ORDER**

**By Hon'ble Mr. Justice P.R. Raman, Judicial Member -**

The prayer sought for in this Original Application is to quash and set

*[Signature]*

aside Annexure A-1 order placing the applicant under put off duty by respondent No. 4 and to reinstate the applicant with all consequential benefits.

2. When the case was taken up for consideration today, it is submitted by both sides that the applicant has been reinstated, as such, the OA has become infructuous. Accordingly, the Original Application is dismissed as infructuous. No order as to costs.



**(K. GEORGE JOSEPH)**  
ADMINISTRATIVE MEMBER



**(JUSTICE P.R. RAMAN)**  
JUDICIAL MEMBER

**“SA”**